**NATIONAL COMPANY LAW TRIBUNAL**
**MUMBAI BENCH, COURT-II**

**30. Company Appeal/73/2023**

**CORAM:**
**SHRI ANIL RAJ CHELLAN** **SHRI KULDIP KUMAR KAREER**
**HON'BLE MEMBER (T)** **HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2024**

**NAME OF THE PARTIES: Pilley Ganesh Kanahaya**
**V/s**
**Registrar of Company Mumbai**

**Section: 252 (1) of Companies Act, 2013**

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**ORDER**

Adv. Manoj Mishra appeared for the Applicant. At the request of the Counsel for the Applicant, list the matter on **26.02.2024** for hearing.

**Sd/-** **Sd/-**
**ANIL RAJ CHELLAN** **KULDIP KUMAR KAREER**
**Member (Technical)** **Member (Judicial)**
01.02.2024
Sushil